

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:304

ANSWERED ON:25.11.2014

DEVELOPMENT OF PERSONS WITH DISABILITIES

Patel Shri Prahlad Singh;Wanaga Shri Chintaman Navsha

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of persons with disabilities in the country both in urban and rural areas as per the census 2011, gender and State-wise;
- (b) whether the Government has any data on the educational and employment status of such persons and if so, the details thereof,
- (c) whether there is any mechanism for categorization according to disability percentage;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether Government has conducted any surveys/organized camps to find out the number of partially handicapped persons in various parts of the country; and
- (f) if so, the details, thereof, State-wise along with the achievements, made so far in the development of persons with disabilities in the country?

**Answer**

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT)

- (a) As per Census 2011, there are 2.68 crore person with disabilities out of which about 1.50 Crore are male and 1.18 crore are female. State-wise population of persons with disabilities is at Annexure.
- (b) As per Census 2001, 49 percent of persons with disabilities are literate, out of which graduate and above constitute 3 percent. Moreover, only 34 percent of persons with disabilities are employed as per the 12th Plan Working Group Report.
- (c) & (d) As per Section 2(t) of the Persons with Disabilities (Equal Opportunities, Protection of Rights & Full Participation) Act, 1995, Persons with Disabilities means a person suffering from not less than forty percent of any disability as certified by a medical authority.
- (e) No, Sir.
- (f) Does not arise.